

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2016 AND
APPEAL NO. 213 OF 2016**

Dated: 30th August, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 108 OF 2016

In the matter of:

**Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Ms. Ramni Taneja
Counsel for the Respondent(s) : Mr. Hasan Murtaza
Ms. Anoushka Singh for R-2
Mr. Harinder Toor
Mr. Soumik Ghosal
Mr. Gaurav Singh for R-3

APPEAL NO. 213 OF 2016

In the matter of:

**The Mula Pravara Electric Co-operative Society Ltd. Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Ms. Anoushka Singh
Counsel for the Respondent(s) : Mr. Udit Gupta for R-2

ORDER

As agreed by the learned counsel appearing for the parties, list these matters for hearing on **26-9-2018**.

(S.D. Dubey)
Technical Member

tpd/js

(Justice Manjula Chellur)
Chairperson